

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1284/2022 in CP (IB) No. 207/7/HDB/2020
U/s 7 of IBC, 2016

IN THE MATTER OF:

M/s. BRS Enterprises and Trading Limited

...Financial Creditor

Vs

M/s. SMV Commodities and
Trading Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1284/2022

This is an application filed by the Liquidator to receive the 2nd quarterly report ended on 30.09.2022. Ld. Counsel Mr. Mayur Mundra for the applicant present. Report received subject to hearing. Accordingly, IA 1284/2022 is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)